NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

APPLICATION NUMBER:

PETITION NUMBER: TCP/84/2016

NAME OF THE PETITIONER(S): K. B. Vijay

NAME OF THE RESPONDENT(S): Exertion Technology Private Limited & 6 others

UNDER SECTION: 111, 397/398 & 403

S.No. NAME (IN CAPITAL): DESIGNATION: SIGNATURE REPRESENTATION BY WHOM

D. Jayalakshmi (Advicate): for Respondents: D. Jahl

KSR & Co Company Secretaries Up.,

K. Crawtham Kumar Athiban Vijay A. K

Caunsel for Petitioner

ORDER

Counsel representing both the parties present. Counsel for respondents prayed time for filing counter in CA-1/2012 and CA-1/2014. Time extended at request finally. Put up on 19.01.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)

Athiken Viju